- (b) whether the Prime Minister had given some guidelines to his legal experts to examine them and prepare a report soon;
- (c) if so, whether the report has already been submitted to the Prime Minister;
- (d) whether any legislation for curbing the powers of the Governors is likely to be introduced; and
- (e) if so, the main feautures thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) No, Sir.

- (c) Does not arise.
- (d) No such proposal is presently under consideration of the Government.
  - (e) Does not arise.

Appointment of Hindi Translators on adhoc or deputation basis:

- 3429. SHRI RAJ KUMAR RAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the date of initial appointment has been taken into consideration while finalising the Cadre of Central Secretariat Official Language Service relating to Grade I, II and III posts by the Ministry of Home Affairs/UPSC and promotions being given accordingly;
- been adopted while finalising the seniority in the above cadre for Grade IV and V posts and promotions given accordingly;
- (c) whether some Junior/Senior-Hindi Translators who were appointed before 19 September 1981 and inducted in the CSOL service, have become very junior to those translators who were appointed on similar grounds on ad hoc

or deputation basis later on and were regularised by their respective Ministries/Departments before the said date; and

(d) if so, the reasons thereof and the action Government propose to take to remove this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : The seniority of the departmental candidates to be inducted in the Central Secretariat Official Language Service (Group 'A' and Group 'B' posts) is required to be determined in accordance with the provisions made in rule 6 (1) to rule 6 (4) of the Central Secretariat Official Language Service (Group 'A' and Group 'B' Posts) Rules, 1983 published in Part II, Section 3, Sub-Sec. (i) of the Gazette of India on 24.9.1983 under GSR No. 696. According to these provisions, the departmental candi dates holding Grade I and Grade II (Group 'A') posts on regular basis have been treated on-bloc senior to those appointed on ad hoc deputation basis. However, the departmental candidates holding Grade-III (Group B) posts on regular basis as well as those appointed to such posts on ad-hoc/deputation basis till the date the last departmental candidate was appointed on regular basis are to be treated alike for the purpose of fixing their seniority.

- (b) Yes, Sir.
- (c) Those appointed on ad-hoc/deputation basis have, as per rules, been treated en-bloc junior to those appointed on regular basis.
- (d) The seniority of the departmental candidates inducted in Grade-IV and Grade-V of the Central Secretariat Official Language Service (Group 'C' Posts) has been determined in accordance with the provisions made in rule 6 of the Central Secretariat Official Language Service (Group 'C' Posts) Rules, 1981, published in Part II, Section 3, sub-Sec. (i) of the Gazette of India on 19.9,1981 under GSR No. 842.

As per the aforesaid provisions, the departmental candidates appointed on regular basis have been treased en-bloc senior to those appointed on deputation ad-hoc basis. There is no anomaly in these provisions.

## Soviet offer for nuclear power plant in India

3430. SHRIMATI KISHORI SINHA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have taken a final decision regarding the Soviet offer to set up a nuclear power plant in this country;
  - (b) if so, details thereof; and
- · (c) if not, the reasons for delay in taking decision?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL):(a) No, Sir.

- (b) Does not arise.
- (c) Discussions on the offer are continuing with the Soviet authorities within the overal framework of Indo-Soviet collaboration.

## Employment expansion in electronics sector

3431. SHRIMATI KISHORI SINHA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government expect large scale expansion of employment opportunities in the electronics sector following the new electronics policy;
  - (b) if so, estimates thereof; and
- (c) whether large scale expansion of training facilities are being provided for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

- (b) Based on an anticipated productivity of Rs. 2 lakhs per person/year by 1989-90, it is estimated that around 3 to 4 lakhs of additional man-power requirement would get generated by the terminal year (1989-90) of the Seventh Five Year Plan to achieve the anticipated terminal year production of around Rs. 10,000 crores.
- (c) The various initiatives, steps and programmes being undertaken in the area of manpower development were announced in Parliament on March 21, 1985, as part of the Integrated Policy Measures on Electronics.

## Development of ancient buddhist centres

3432. SHRI LALITESHWAR SHAHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether several places like Gaya, Rajgir, Nalanda, Vaishali, Lauriya, Sarnath etc. have immense potentiality of attracting Buddhist tourists from foreign countries particularly South-East and Far East countries and thereby also strengthening our cultural and economic ties with those countries;
- (b) whether his ministry have drawn up any plan to develop the afore said and other tourist places by linking them with good roads and providing hotel facilities; and
  - (c) if so, the details of plan?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) to (c) Bodgaya, Rajgir, Vaishali, Nalanda, Lauriya, Sarnath near Banaras have been identified by the Department in consultation with the State Government for phased development by the combined resources of the